NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.133/C-II/2015 RT CP No.04/Chd/Pb/2017 IN CP No.89(ND) 2009 (Decided Matter)

In the matter	r of:	
Ravinder Kumar Magoo.		Petitioner.
	Versus.	
M/s AMA En	terprises Pvt. Ltd. & Ors.	Respondents.
Present:	None.	
	The Hon'ble Member (Judici	al) is on official tour, hence
the matter is adjourned to 14.11.2017.		
		Sd/- Court Officer

November 01, 2017.